



आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME-TAX APPELLATE TRIBUNAL, CHENNAI BENCHES
ए-3, दूसरी मंजिल, राजाजी भवन, बसन्त नगर, चेन्नै -600 090.
A-3, RAJAJI BHAVAN, 2ND FLOOR, BESANT NAGAR,
CHENNAI - 600 090
Telephone No.044-29520316 E-mail jd-chennai.bench@itat.nic.in

F.No.61-Ad(ATM)/2026

Dated 11.03.2026

OFFICE ORDER

In pursuant to Head Office U.O.No.F.301/Ad(AT)/2025, dated 10.01.2025 Shri S.S.Viswanethra Ravi, Judicial Member is nominated as Nodal Officer of I.T.A.T., Chennai Benches, Chennai for effective implementation of the provisions of the Sexual Harassment of Women at Workplace(Prevention, Prohibition and Redressal) Act, 2013.

2. The "Complaints Committee" will function in accordance with the guidelines as prescribed under DOPT. O.M.No. -1667566576557-Estt.A-III, dated 04.11.2022

Sd/-
(George George K)
Vice-President (CZ)

Copy forwarded for information and necessary action:-

1. The Deputy Secretary to the Govt. of India, Ministry of Law & Justice, Dept of Legal Affairs, New Delhi (through I.T.A.T., H.O.)
2. The Registrar, I.T.A.T., Mumbai.
3. Shri S.S.Viswanethra Ravi, J.M. I.T.A.T., Chennai Benches-Nodal Officer, ICC
4. Ms. Padmavathy S, A.M., I.T.A.T., Chennai Benches-Chair Person, ICC
5. Smt. C.Chitra, ITO(HQ-2) O/o The Commissioner of Income Tax(DR-ITAT, Rajaji Bhavan, Co-opted Member-1, ICC
6. Smt Saral Shathini, NGO, Co-opted Member-2, ICC
7. Smt Rekha Senthil Raj, Sr.PS, I.T.A.T., Chennai Benches-Member, ICC
8. Smt C.Girija, O.S., I.T.A.T., Chennai Benches-Convener, ICC
9. Smt. Uma Vaidyanathan, O.S., I.T.A.T., Chennai Benches-Member, ICC

Drawing and Disbursing Officer



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INCOME-TAX APPELLATE TRIBUNAL, CHENNAI BENCHES

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F.No.61(ICC)-Ad(ATM)/2026 OFFICE ORDER

Dated 29.06.2026

In continuation of this Office Order No.F.61-Ad(ATM)/2026 dated 17.02.2026, Shri George K, Hon'ble Vice-President(CZ)/Head of Office has re-constituted a "Complaints Committee" vide Order No.F.61-Ad(ATM)/2026 on 01.04.2026 including one male member in the ICC as per the norms laid down in the constitution of ICC for achieving the Objective of prevention of Sexual harassment at the Office premises and to provide procedures for resolution of complaints at the Office of the Income-Tax Appellate Tribunal, Chennai as per the guidelines laid down by the Hon'ble Supreme Court of India:-

S.No.	Name of the Officer/Official	Post
1.	Ms.Padmavathy S, Accountant Member	Chair Person/Presiding Officer
2.	ShriK.Venugopal, Sr.PS/DDO	Member
3.	SmtRekhaSenthil Raj, Sr.P.S.	Member
4.	SmtC.Chitra, ITO(HQ-2)	Co-opted Member-1
5.	SmtSaralShanthini, NGO	Co-opted Member-2
6.	SmtC.Girija, O.S.	Convener
7.	Smt. Uma Vaidyanathan, O.S.	Member

As the Co-opted Member Smt C.Chitra, ITO(HQ-2) has retired on superannuation on 31.05.2026, Ms.Anshu Sharawat, Addl.CIT, Sr.AR 1 & 4(I/c) has been deputed to act as a co-opted Member of the "Internal Compliance Committee" by the Income Tax Officer(HQ-4)(Admn),O/o, of Commissioner of Income-tax(DR)(Admn) ITAT Chennai vide letter.F.No.56/CIT-DR(Admn) ITAT/2026-27 dated 25-06-2026. Accordingly the re-constituted "Internal Compliance Committee" consisting of the following Members:

S.No.	Name of the Officer/Official	Post
1.	Ms.Padmavathy S, Accountant Member	Chair Person/Presiding Officer
2.	Ms.Anshu Sharawat, Addl.CIT, Sr.AR 1 & 4(I/c)	Co-opted Member-1
3.	Shri K.Venugopal, Sr.PS/DDO	Member
4.	Smt Rekha Senthil Raj, Sr.PS.	Member
5.	Smt Sara IShanthini, NGO	Co-opted Member-2
6.	Smt C.Girija, O.S.	Convener
7.	Smt. Uma Vaidyanathan, O.S.	Member

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Sd/-
(George George K)
Vice-President (CZ)

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1. The Deputy Secretary to the Govt. of India, Ministry of Law & Justice, Dept of Legal Affairs, New Delhi.

2. The Registrar, I.T.A.T., Mumbai.

3. Ms. Padmavathy S, Hon'ble A.M., I.T.A.T., Chennai Benches

4. Shri K.Venugopal, Sr.PS/DDO., I.T.A.T., Chennai Benches

5. SmtRekhaSenthil Raj, Sr.P.S., I.T.A.T., Chennai Benches

6. Ms.Anshu Sharawat, Addl.CIT, Sr.AR 1 & 4(I/c) O/o The Commissioner of Income Tax(DR-)

7. Smt Saral Shanthini, NGO

ITAT, Rajaji Bhavan,

8. Smt C.Girija, O.S., I.T.A.T., Chennai Benches